

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/112/7/2023
NAME OF THE COMPANY	TN (DK) Expressways Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	TN (DK) Expressways Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Ms. Grancy Bonam O/o. Mr. P. Ravi Charan for the
Financial Creditor.

Ld. Proxy Counsel Mr. DVAS Ravi Prasad represented on behalf of
Mr. Raja Shekar Rao Salvaji for the Corporate Debtor.

At the request of both the Counsels, **matter is adjourned to 22.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)